GOVERNMENT OF INDIA MINISTRY OF FOOD PROCESSING INDUSTRIES

RAJYA SABHA UNSTARRED QUESTION NO- 421

ANSWERED ON- 09.12.2022

INTEGRATED COLD CHAIN AND VALUE ADDITION INFRASTRUCTURE SCHEME

421. SHRI K.R.N. RAJESHKUMAR:

Will the *Minister of FOOD PROCESSING INDUSTRIES* be pleased to state:

- (a) whether the Ministry is providing grants-in-aid to various projects under Integrated cold chain and Value Addition Infrastructure Scheme;
- (b) if so, the details of applications received from Government cooperatives, SHGs, NGOs and private companies under the said scheme;
- (c) the details of such applications which have been given approval; and
- (d) whether any such applications were rejected, if so, the reasons therefor?

ANSWER

THE MINISTER OF STATE FOR FOOD PROCESSING INDUSTRIES (SHRI PRAHLAD SINGH PATEL)

- (a): Applications are invited through floating Expression of Interest (EoI) by the Ministry of Food Processing Industries (MoFPI) and proposals received in response to EoI are evaluated based on eligibility and assessment criteria enshrined in the guidelines for scheme for "Integrated Cold Chain & Value Addition Infrastructure". This Scheme is implementation since 2008. Approval to eligible proposals is accorded based on merit of the individual proposal as well as funds available under the scheme. Grants-in-aid is released to such approved projects on fulfilling the milestones prescribed under the guidelines.
- (b): A total of 72 applications were received in response to the latest EoI dated 21st June 2022 inviting appplication as per the scheme guidelines dated 8th June 2022. The applications were invited from eligible entities i.e. Private Limited Companies, Partnership Firms, Proprietorship Firms, Cooperatives and Public Limited Companies.
- (c): Out of 72 received applications, 53 applications were found eligible basedon eligibility and assessment criteria. Out of these 53 eligible applications, approval has been accorded to 24 entities. List of such entities is available in public domain on the website of the Ministry (https://www.mofpi.gov.in/sites/default/files/minutespac-cc-27oct-f_1.pdf).
- (d): 19 proposals have not been found eligible on account of not fulfilling the eligibility criteria specified in the scheme guidelines.
